

Annexure-IV

Name of the corporate debtor: YASH JEWELLERY PRIVATE LIMITED

Date of commencement of Liquidation: 28.06.2024

List of creditors as on: 29.08.2024

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. No.	Name of creditor	Details of claim		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount			Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in
1	SEEPZ Block -1,	28.03.263	28803263	2,88,03,263	secured	28803263.00			No	0.49%	NIL	NIL	NIL	NIL